

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014,
APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014,
APPEAL NO. 33 OF 2014 & IA NOS. 51 & 323 OF 2014,
APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013,
APPEAL NO. 328 OF 2013 & IA NOS. 432 OF 2013 & 324 OF 2014 AND,
APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013

Dated : 25th October, 2016

In the matter of:

<u>APPEAL NO. 17 OF 2014 & IA NO. 23 OF 2014</u>		
Maithon Alloys Ltd.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Anr.	...	Respondent(s)
<u>APPEAL NO. 18 OF 2014 & IA NO. 24 OF 2014</u>		
Jai Balaji Industries Ltd.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Anr.	...	Respondent(s)
<u>APPEAL NO. 33 OF 2014 & IA NOS. 51 & 323 OF 2014</u>		
Impex Ferro Tech Ltd.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Anr.	...	Respondent(s)
<u>APPEAL NO. 293 OF 2013 & IA NO. 390 OF 2013 AND</u>		
<u>APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013</u>		
Bhaskar Shrachi Alloys Ltd.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Anr.	...	Respondent(s)
<u>APPEAL NO. 328 OF 2013 & IA NOS. 432 OF 2013 & 324 OF 2014</u>		
Shyam Ferro Alloys Ltd.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant (s) :
Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **29.11.2016.**

Court Master